



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,12th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO: 2

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 55 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	WP(C)/8748/2018 FIXED	BHASKAR JYOTI MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. A MAHANTA MS. M KHATUN MS. C HAZARIKA	SC, HEALTH
20	WP(C)/1524/2019 CONNECTED WITH ITEM NO.3 IN THE DAILY CAUSE LIST	NARENDRA KUMAR RABHA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN MR. A SARMA	DR. B AHMED SC, CO OP
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/894/2019 B/O (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSELIST.) in WP(C)/1004/2019 WITH I.A.(Civil)/895/2019 WITH I.A.(Civil)/897/2019	M/S INTERLINK Versus THE STATE OF ASSAM AND 3 ORS. M/S DLIGHTS Versus THE STATE OF ASSAM AND 4 ORS. BEEKAY INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	MS. R DEKA MRS R DEKA MRS R DEKA	GA, ASSAM MR. A BHATTACHARYA GA, ASSAM MR. A BHATTACHARYA GA, ASSAM MR. A BHATTACHARYA

LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019

10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
19)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
20)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
21)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
22)	MR. S P ROY	13-03-2019	To	16-03-2019
23)	MR. M Z AHMED	12-03-2019	To	13-03-2019
24)	MS. B DUTTA	12-03-2019	To	13-03-2019
25)	MR. A M DUTTA	12-03-2019	To	13-03-2019
26)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
27)	MR. A DAS	12-03-2019	To	13-03-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 63 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/1596/2019 B/O	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. R SARMA MR S HUSSAIN	SC, PNRD
ADMISSION				
21	WP(C)/3167/2016 P/H, FIXED	SUBHAS CHANDRA Versus THE UNION OF INDIA and 6 ORS	MR.H TALUKDAR MR.V KUMAR	C.G.C. MRS A GAYAN(R- 1-7) ASSTT.S.G.I.
22	WP(C)/7865/2016 FIXED	AMAR DEY and 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.S CHAMARIA SC, AGRI. DEPARTMENT
WITH				
23	WP(C)/4133/2012	SMT. KIRAN BHUYAN and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	MR.S CHAMARIA SC, FINANCE SC, AGRI. DEPARTMENT
WITH				
24	WP(C)/5022/2012	SMT. KIRAN BHUYAN and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MS.N SULTANA	MR.S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE
WITH				
25	WP(C)/7184/2015	SMT. KIRAN BHUYAN and 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.A PHUKAN MRS.R S CHOUDHURY	SC, FINANCE SC. AGRICULTURE
26	WP(C)/3930/2017 FIXED	SUROJIT PAUL Versus THE STATE OF ASSAM and 3 ORS.	MR.M R CHOUDHURY MR.I H SAIKIA MS.S KANUNGOE MR.M R CHOUDHURY	GA, ASSAM MR.Y DOLOIR- 1-4 MR. S K MEDHI (ADDL. ADVOCATE GEN., ASSAM)
27	WP(C)/989/2018 FIXED	ASHIM DEB AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S S ROY
28	WP(C)/1456/2018 FIXED	MD. MAHIM UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR A PEGU MR. B CHETRI MR. K K PARASAR	SC, WATER RESOURCE SC, FINANCE

29	WP(C)/3187/2018 FIXED	ASHANUDDIN KHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. C KALITA MR S ISLAM MS. R AHMED	GA, ASSAM MR H DAS (R5) MR. B C DEKA (R5) MS. U HAZARIKA (R5)
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ORDERS

30	I.A.(Civil)/3144/2018 FIXED in WP(C)/4220/2018	SRI BISWAJIT DAS Versus SRI HUSSAIN AHMED LASKAR AND 3 ORS	MR S DEY MR. N DHAR	MR. S K TALUKDAR MR. J M A CHOUDHURY
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WITH WP(C)/4220/2018	HUSSAIN AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR S DEY (R4) MR. N DHAR (R4) MR. T U LASKAR (R4) MS. S DASGUPTA (R4) SC, HEALTH
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31	WP(C)/6340/2017	SAHAB UDDIN CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
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32	I.A.(Civil)/870/2019 B/O in Cont.Cas(C)/572/2015	NAZMUL HUSSAIN LASKAR Versus KEERTHI JALLI, IAS,	MR. A M S MAZUMDER	
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WITH Cont.Cas(C)/572/2015	NAZMUL HUSSAIN LASKAR Versus BARUN BHUYAN, IAS	MR.M HUSSAIN MR.A M S MAZUMDER	
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WITH I.A.(Civil)/1038/2016 in Cont.Cas(C)/572/2015	NAZMUL HUSSAIN LASKAR Versus BARUN BHUYAN, IAS	MR. M HUSSAIN MR. A M S MAZUMDER	
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HEARING

33	WP(C)/8812/2018 I.A.(C) 174/2019(D/O), FIXED	MAINUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	MS. S NATH (R2-R6) MR G J SHARMA (R2-R6) ASSTT.S.G.I.
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34	WP(C)/129/2019	MAINUL HAQUE Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MS. S NATH (R2-R7) MR G J SHARMA (R2-R7) ASSTT.S.G.I.
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WITH I.A.(Civil)/508/2019 in WP(C)/129/2019	LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS. Versus MAINUL HAQUE	MR. S NATH MR G J SHARMA	MR. K N CHOUDHURY MR. R M DEKA
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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	WP(C)/145/2018 WITH WP(C) 605/18(D/O), FIXED	SABITA HAZARIKA Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM	SC, SECONDARY EDUCATION P K BORAH MR J ABBAS
	WITH I.A.(Civil)/2232/2018 in WP(C)/145/2018	SABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	SC, SEC. EDU.
	WITH I.A.(Civil)/2417/2018 in WP(C)/145/2018	SMTI. MAYALAKSHMI DEVI Versus SABITA HAZARIKA AND 3 ORS	MR. P K BORAH MR. S BORTHAKUR MR. J ABBAS	MR. S K DAS
8	WITH WP(C)/6795/2017	MAYALAKSHMI DEVI Versus THE GOVT. OF ASSAM and 4 ORS.	MR.D GOGOI MRS.M D CHOUDHURY MS.M BARUAH MS.N DAS	MR.S K DASR-5 MRR KARIM(R-5) SC, EDUCATION
9	WP(C)/2021/2018 FIXED	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A CHAUDHURY MR A K BARUAH MR. D BORA	SC, SEC. EDU. MR. A NARZARI SC, BTC
10	WP(C)/5943/2018 FIXED	PRANAB KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR L RABHA MR. B SARMAH MR. S BARMAN	SC, ELEM. EDU GA, ASSAM MR. K GOGOI, (SC, HIGHER EDU.)
11	WP(C)/6218/2018 FIXED	MADRASSA EDUCATION DEVELOPMENT ASSOCIATION OF ASSAM AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR H I CHOUDHURY MR. M A I HUSSAIN Mr M U Ahmed	SC, SEC. EDU. MR. M U MONDAL (R3) MR J ISLAM (R4) MS. N NASRIN (R3)
12	WP(C)/6933/2018 FIXED	HAZIRHAT GIRLS ME SCHOOL Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM SC, SSA SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL
(JAIL) AND CRIMINAL APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
8	CRL.A(J)/118/2016 P/H, FIXED, BY SLIP	MARKASH JAJARA Versus THE STATE OF ASSAM	MR.A AHMED AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

COURT NO: 5

[AT 2:00 P.M.]

**SPECIAL DIVISION BENCH AND SINGLE BENCH OF HONOURABLE
MR. JUSTICE M. BHUYAN WILL SIT AGAIN AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 12/03/2019				
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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 05-03-2019
TO 03-05-2019, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
8	CRP/28/2019 FIXED	SYED SANOWAR IKBAL HUSSAIN @ SYED IKBAL HUSSAIN Versus NAZMA BEGUM AND 3 ORS.	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR. R J BORDOLOI (R1) MS. A MEDHI (R1) MS. D SONOWAL (R1) MR. R ALI (R1)
ADMISSION				
9	CRP(I/O)/418/2018 CAVT. NO.1169/2018 WITH Rev.Pet. 176/18(D/O), FIXED	BISWAJIT SURAJ MALAKAR Versus SMT. SMRITI LEKHA KAKATI	DR. B AHMED MR. A SAHAD MR D J HALOI	MRS. R S CHOUDHURY FOR CAVEATOR
10	WITH Cont.Cas(C)/426/2018	SMRITI LEKHA KAKATI Versus BISWAJIT SURAJ MALAKAR	MRS. R S CHOWDHURY MS G DAS MS. A LONGSU	

LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
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13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019

15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
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19)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
20)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
21)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
22)	MR. S P ROY	13-03-2019	To	16-03-2019
23)	MR. M Z AHMED	12-03-2019	To	13-03-2019
24)	MS. B DUTTA	12-03-2019	To	13-03-2019
25)	MR. A M DUTTA	12-03-2019	To	13-03-2019
26)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
27)	MR. A DAS	12-03-2019	To	13-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,12th March 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./471/2019	NURUL HAQUE AND 10 ORS. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<u>HEARING</u>				
23	CrI.A./120/2018 PART-HEARD, FIXED WITH LCR 2 FILE	ROBI DEB BARMA Versus THE STATE OF ASSAM AND ANR	ALHAJJ INAM UDDIN MRS. R MOMTAZ MS. B W AKHTARA MR. R MEDHI	PP, ASSAM SC, CENTRAL EXCISE
	WITH I.A.(CrI.)/298/2018 in CrI.A./120/2018	ROBI DEB BARMA Versus THE STATE OF ASSAM AND ANR	ALHAJJ INAM UDDIN MRS. R MOMTAZ MS. B W AKHTARA MR. R MEDHI	PP, ASSAM SC, CENTRAL EXCISE

LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
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12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019

14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
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20)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
21)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
22)	MR. S P ROY	13-03-2019	To	16-03-2019
23)	MR. M Z AHMED	12-03-2019	To	13-03-2019
24)	MS. B DUTTA	12-03-2019	To	13-03-2019
25)	MR. A M DUTTA	12-03-2019	To	13-03-2019
26)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
27)	MR. A DAS	12-03-2019	To	13-03-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP THE ADDITIONAL
HEARING LIST DATED 25-02-2019 TO 29-03-2019
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	WP(C)/5444/2018 WITH LCR, FIXED , BY SLIP	AMRIT DAS @ AMRIT CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
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8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
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20)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
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22)	MR. S P ROY	13-03-2019	To	16-03-2019

23)	MR. M Z AHMED	12-03-2019	To	13-03-2019
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25)	MR. A M DUTTA	12-03-2019	To	13-03-2019
26)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
27)	MR. A DAS	12-03-2019	To	13-03-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 64 TO 124 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
22	RSA/181/2011 [AT 10:30 A.M.]	LEGAL HEIRS OF LATE INDRA MOHAN DAS, SRI KUMUDI BALA DAS AND 4 ORS Versus DHRUBA CH. DAS AND ANR.	MR. P SUNDI MR. H DEKA MRS. M DAS MR. B D DEKA	MS. D BORGHAIN MS. M SARMAH MS. K BARUAH MR. Z AHMED MS. M BHUYAN MS. M LAHKAR MR. U K NAIR
TO BE SPOKEN TO				
23	Test.Cas./3/2006 [AT 10:30 A.M.]	LOHIT KAKOTI Versus PUSPA BORA	MS.T GOSWAMI MR.B K GOSWAMI	
ADMISSION				
24	WP(C)/4803/2014 FIXED	SUDIP BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.M K CHOUDHURY MR.B K PURKAYASTHA MR.A BARKATAKI MR. A CHAMUAH MRP BHARDWAJ MS.U K PURKAYASTHA SC, U G C SC, HIGHER EDUCATION
WITH				
25	WP(C)/5001/2014	SUDIP BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.M K CHOUDHURY MR.B K PURKAYASTHA(R-3TO5) MR. A CHAMUAH MR.N BARUAH MR.M CHOUDHURY MRP BHARDWAJ SC, HIGHER EDUCATION MS.U K PURKAYASTHA(R-3TO5) SC, U G C

26	WP(C)/7811/2015 CAVT. NO.& 1525/15 TAGGED W/ITH FIXED, CAVT. 1451/2015	NURUL ISLAM Versus THE STATE OF ASSAM and 5 ORS.	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	MRG P BHOWMIKR-5 MR.S S ROY(R-5) MRA R BHUYAN(FOR CAVEATOR) MR.M A I HUSSAIN(FOR CAVEATOR) MR.S H ZAMAN(FOR CAVEATOR) SC, SECONDARY EDUCATION MR. I ISLAM(SC, NCTE) ASSTT.S.G.I.
	WITH			
27	WP(C)/5552/2014 CAVT. NO. 1311/2014	MD. ASAD HUSSAIN CHOUDHURY and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.K N CHOUDHURY MR.J M A CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA	MR.S SAIKIA MRA R BHUYAN MR.M A I HUSSAIN SC, SECONDARY EDUCATION FOR CAVEATOR
	WITH			
28	WP(C)/6278/2015	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION and 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRA R BHUYAN MR.M A I HUSSAIN	MR.H R A CHOUDHURY MR.T J MAHANTA MR.B P BORAH(R-7&9) C.G.C. MR.S SAIKIA MR.P J SAIKIA (R-7&9) MS.S K NARGIS MR.K K PARASAR(R-5) MRB TAID(R-7&9) SC, SECONDARY EDUCATION ASSTT.S.G.I. SC, FINANCE
	WITH			
29	WP(C)/6942/2015 CAVT. NO. 15 & 1525//2015	RASHID AHMED LASKAR and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MRG P BHOWMIK(R-4) MR.T J MAHANTA C.G.C. MR.S S ROY(R-4) MR.M PHUKAN(R-3&4) SC, SECONDARY EDUCATION MR. I ISLAM(SC, NCTE) FOR CAVEATOR ASSTT.S.G.I. MR.A R BORBHUYAN
	WITH			
	I.A./480/2016 in WP(C)/6942/2015	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION and ANR. Versus RASHID AHMED LASKAR and 7 ORS	MRG P BHOWMIK MR.S S ROY MR.M PHUKAN MR.A R BORBHUYAN	MR.K N CHOUDHURY MR.T J MAHANTA C.G.C. MR.R DUBEY MS.A B KAYASTHA SC, SECONDARY EDUCATION ASSTT.S.G.I. FOR CAVEATOR
	WITH			
	I.A.(Civil)/52/2018 in WP(C)/6942/2015	PRAKASH SARMAH Versus RASHID AHMED LASKAR	MR. N ISLAM MR. K MIRA MS. L WAJEEDA	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA
HEARING				
30	WP(C)/1736/2012 FIXED	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA and ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MR.S S SHARMA MS.F KHAN MS.L SARMA
31	WP(C)/2937/2015 FIXED	RATNESWAR KUMAR and 46 ORS Versus THE CHIEF GENERAL MANAGER , STATE BANK OF INDIA and 25 ORS	MR.D BARUAH MR.M SAIKIA	MR.S S SHARMA(R 1-26) MS. L SHARMA(R-1 to 26) MR. A SHARMA(R 1-26)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
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9)	MR A K DAS	11-03-2019	To	15-03-2019
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25)	MR. A M DUTTA	12-03-2019	To	13-03-2019
26)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
27)	MR. A DAS	12-03-2019	To	13-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	CRP/194/2016 CAVT. NO. 576/16 WITH LCR, FIXED	CHABIR ROY BURMAN and 4 ORS Versus MRS. SAHNAJ AKHTAR	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.A BARUA	MR.P J SAIKIA MS.M KECHII FOR CAVEATOR
15	CRP/238/2017 FIXED	DEBEN TALUKDAR and 3 ORS. Versus JOYMATI DEVI @ JOYMATI PANDEY	MR.M K DAS MR.D GOGOI MS.M BARUAH	MR.S CHAUHAN MR.S CHAUHAN MR.P MAZUMDER
ORDERS				
16	RFA/36/2016 WITH LCR, FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM and 3 ORS,	MR. S K GOSWAMI MR. R K BHUYAN MR A ZAMAN MR.R RABHA MR. K SAIKIA MR. B K GOSWAMI MR. R SHARMA	SC, TRANSPORT
WITH				
17	RFA/19/2016	JOY CHANDRA HANDIQUE Versus SRI DIGANTA KALITA	MR. A K BHUYAN MR. M K BORAH MS. B BHUYAN MR. N BORAH	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
WITH				
	I.A./1100/2016 in RFA/19/2016	JOY CHANDRA HANDIQUE Versus SRI DIGANTA KALITA	MR.A K BHUYAN MR. M K BORAH MS.B BHUYAN MR.N BORAH	

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
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11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
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14)	MR G BAISHYA	11-03-2019	To	15-03-2019
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22)	MR. S P ROY	13-03-2019	To	16-03-2019
23)	MR. M Z AHMED	12-03-2019	To	13-03-2019
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25)	MR. A M DUTTA	12-03-2019	To	13-03-2019
26)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
27)	MR. A DAS	12-03-2019	To	13-03-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
38	Bail Appln./530/2019	MUSARAF ISLAM @ HUSSAIN Versus THE STATE OF ASSAM	MR. P SHARMAH MR. M AHMED	PP, ASSAM
39	Bail Appln./531/2019	RINKU PATHAK Versus THE STATE OF ASSAM	MR. R C SAIKIA MR. M KALITA MS. K SAIKIA MS. B PHOM	PP, ASSAM
40	Bail Appln./532/2019	HAFIZAR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
41	Bail Appln./533/2019	YAKUB SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
42	Bail Appln./534/2019	JAYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
43	Bail Appln./535/2019	JALIL HASAN AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
44	Bail Appln./536/2019	NIPU KALITA Versus THE STATE OF ASSAM	MR. A SARMAH	PP, ASSAM
45	Bail Appln./537/2019	DILWAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
46	Bail Appln./538/2019	AJJUR HOQUE @ AJJUL HOQUE Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
47	Bail Appln./539/2019	SONJIB MOLIYA Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN	PP, ASSAM
48	Bail Appln./540/2019	LAKHYA JYOTI BORUAH Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. J K CHUTIA	PP, ASSAM
MOTION				
49	AB/718/2019	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
50	AB/719/2019	PAPUL GOGOI Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM

51	AB/720/2019	DEEPIYOTI BHUYAN Versus THE STATE OF ASSAM	MR. D KALITA MS M SHARMA	PP, ASSAM
52	AB/721/2019	IYADUL ISLAM @ IYAD ALI Versus THE STATE OF ASSAM	MR. N UDDIN MS F N AHMED	PP, ASSAM
53	AB/722/2019	ATOWAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S RANA MR. R H BHUYAN	PP, ASSAM
54	AB/723/2019 B/O	NAYAYANMONI DAS AND ANR. Versus THE STATE OF ASSAM	MR. R D BHUYAN MS E B GOGOI MR D DEKA	PP, ASSAM
55	AB/724/2019	JIVITESH KALITA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
56	AB/725/2019	ANJUWARA AHMED Versus THE STATE OF ASSAM	MR. P BORA MR. D BORA	PP, ASSAM
57	AB/726/2019	SAHIDUL ISLAM @ MUNNA AND 2 ORS. Versus THE STATE OF ASSAM	MR A M MAZUMDAR MR E AHMED MR. R A CHOUDHURY MR. S A AHMED	PP, ASSAM
58	AB/727/2019	TAPAN BARMAN AND ANR. Versus THE STATE OF ASSAM	MS. C SHARMA	PP, ASSAM
59	AB/728/2019	ANOWARA AKTARA MOSAMMAT ANISA BEGUM @ ANISA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR A M MAZUMDAR MR E AHMED MR. R A CHOUDHURY MR. S A AHMED	PP, ASSAM
60	AB/729/2019	NIKHIL KUMAR SETHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
61	AB/730/2019	NIZAM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
62	AB/731/2019	BALIN BORAH AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
63	AB/732/2019	AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A SARMA MR J P CHOUHAN	PP, ASSAM
64	AB/733/2019	AKKASH TANTI AND ANR. Versus THE STATE OF ASSAM	MS R R MUZIB	PP, ASSAM

BAIL HEARING

65	AB/505/2019 FIXED	KUNAL PROTIM CHOUDHURY Versus THE STATE OF ASSAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019

11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
19)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
20)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
21)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
22)	MR. S P ROY	13-03-2019	To	16-03-2019
23)	MR. M Z AHMED	12-03-2019	To	13-03-2019
24)	MS. B DUTTA	12-03-2019	To	13-03-2019
25)	MR. A M DUTTA	12-03-2019	To	13-03-2019
26)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
27)	MR. A DAS	12-03-2019	To	13-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,12th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
15	Crl.Pet./262/2019 B/O	MD. ALIMATDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR B BURAGOHAJIN MR. P K GOGOI MR J P KACHARI	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Rev.P./436/2018 WITH LCR 3 FILES, FIXED	DEBDAS BANIK Versus DEBABRATA DAS AND ANR.	MR. S C BISWAS MR. F A HASSAN	MR M J QUADIR (R-1) MS G DUTTA (R-1) PP, ASSAM MR J NEOG (R-1)
<u>BAIL HEARING</u>				
17	AB/374/2019 FIXED	AIN UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
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7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
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13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019

16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
19)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
20)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
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23)	MR. M Z AHMED	12-03-2019	To	13-03-2019
24)	MS. B DUTTA	12-03-2019	To	13-03-2019
25)	MR. A M DUTTA	12-03-2019	To	13-03-2019
26)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
27)	MR. A DAS	12-03-2019	To	13-03-2019